

COURT NO. 17
THE HONOURABLE SRI JUSTICE BATTU DEVANAND
THE HONOURABLE SMT JUSTICE SUNITHA GANDHAM

To be Heard on Tuesday The 21st day of July 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION					
1	CEA/18/2026 IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	THE COMMISSIONER OF CUSTOMS Vs SHRI MAURAISETTY NARASINIHA RAO	SANTHI CHANDRA (Sr. Standing Counsel for CBIC)		KRISHNA
2	ITTA/61/2026 (ITA/454/2024) IA 1/2026 Condone Delay in Rep	THE PRINCIPAL COMMISSIONER OF INCOME TAX-1 VISAKHAPATNAM Vs QUALITY STEEL SHOPPE PRIVATE LIMITED	ANUP KOUSHIK KARAVADI		VISAKHAPATNAM
3	ITTA/62/2026 (ITA/454/2024) IA 1/2026 Condone Delay in Rep	PR. COMMISSIONER OF INCOME TAX Vs QUALITY STEEL SHOPPE PRIVATE LIMITED	ANUP KOUSHIK KARAVADI		VISAKHAPATNAM
4	ITTA/63/2026 (ITA/194/2024) IA 1/2026 Condone Delay in Rep IA 2/2026 Dispense with Petition IA 3/2026 Condone Delay Petition	THE PRINCIPAL COMMISSIONER OF INCOME TAX Vs ANDHRA PRADESH POWER GENERATION CORPORATION LIMITED	Y N VIVEKANANDA		VISAKHAPATNAM
5	WP/19764/2026 IA 1/2026 Suspension Petition	PALEVELE SANJEEVA RAO Vs THE RESERVE BANK OF INDIA	PONNADA SREE VYAS		EAST GODAVARI
6	WP/19774/2026 IA 1/2026 Stay Petition	RAMAYYA CONSTRUCTIONS PRIVATE LIMITED Vs UNION OF INDIA	V SURYA KIRAN KUMAR		VISAKHAPATNAM
7	WP/19776/2026 IA 1/2026 Direction Petition	VEERUBHOTLA TULASI Vs THE UNION OF INDIA	N BHARATH SIMHA REDDY		WEST GODAVARI
8	WP/19789/2026 IA 1/2026 Stay Petition	SHAIK SHAHIDA Vs THE SHRIRAM FINANCE LIMITED	SANTHI KUMAR KAKI		SPS NELLORE
9	WP/19828/2026 IA 1/2026 Set Aside Petition IA 2/2026 Direction Petition	M/S SIRIJA EXPORTS Vs THE STATE BANK OF INDIA	SRINIVAS MANCHANAPALLI		WEST GODAVARI
10	WP/19908/2026 IA 1/2026 Direction Petition	VAKKALAGADDA SUBBARAO Vs UNION OF INDIA	KALLA TULASI DURGAMBA		GUNTUR
11	WP/19967/2026 IA 1/2026 Stay Petition	TALLAM AVINASH GUPTA Vs UNION OF INDIA	R SIVA SAI SWARUP		GUNTUR

12	WP/19969/2026 IA 1/2026 Stay Petition	RESHAMA MAHAMMAD Vs HINDUJA HOUSING FINANCE LIMITED	ARDITI VENKATA NAGA YASWANTH		KRISHNA
FOR ORDERS					
13	TREVC/79/2006	M/S.SRI VIGNESH ENTERPRISES Vs THE SALES TAX APPELLATE TRIBUNAL	SRINIVASA RAO KUDUPUDI	GP FOR COMMERCIAL TAX	KRISHNA
14	CEA/73/2008 IA 1/2016(CEAMP 920/2016) Fix an Early Date	THE COMMISSIONER OF CENTRAL EXCISE Vs M/S JOCIL LIMITED	P S P SURESH KUMAR	B S SHIVAJI	HYDERABAD
15	CEA/216/2010	COMMISSIONER OF CUSTOMS Vs M/S. BAGADIYA BROTHERS	B V S CHALAPATI RAO	T DIWAKAR REDDY	VISAKHAPATNAM
16	WP/12385/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition WP/12424/2025 WP/12436/2025	STERLING AND WILSON PRIVATE LIMITED Vs THE JOINT COMMISSIONER OF STATE TAX(APPEALS)	M GOVIND REDDY	GP FOR COMMERCIAL TAX GP FOR GENERAL ADMINISTRATION GP FOR COMMERCIAL TAX (HCJ NOTE)	KRISHNA
17	WP/12424/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	M/S. STERLING AND WILSON PRIVATE LIMITED Vs THE JOINT COMMISSIONER OF STATE TAX(APPEALS)	M GOVIND REDDY	GP FOR COMMERCIAL TAX GP FOR COMMERCIAL TAX	KRISHNA
18	WP/12436/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	M/S. STERLING AND WILSON PRIVATE LIMITED Vs THE JOINT COMMISSIONER OF STATE TAX (APPEALS)	M GOVIND REDDY	GP FOR COMMERCIAL TAX GP FOR GENERAL ADMINISTRATION GP FOR COMMERCIAL TAX	KRISHNA
ADMISSION					
19	CEA/8/2026 IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	THE COMMISSIONER OF CUSTOMS Vs M/S PARRY SUGARS REFINERY INDIA PVT LTD	SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	LAKSHMI KUMARAN SRIDHARAN	KRISHNA
20	CEA/11/2026 IA 1/2026 Stay Petition	HINDUSTAN PETROLEUM CORPORATION LIMITED Vs COMMISSIONER OF CUSTOMS	LAKSHMI KUMARAN SRIDHARAN		VISAKHAPATNAM
21	CEA/13/2026 (CA/367/2008) IA 1/2026 Stay Petition	INDIAN OIL CORPORATION LIMITED Vs COMMISSIONER OF CUSTOMS	LAKSHMI KUMARAN SRIDHARAN		VISAKHAPATNAM
22	WP/10007/2026 IA 1/2026 Stay Petition	BADIGINENI KARTHIK Vs THE ADDITIONAL COMMISSIONER OF CUSTOMS	KANADHI BHATLA SRINIVASA MURTHY	SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	KRISHNA
23	WP/10416/2026 IA 1/2026 Dispense with Petition IA 2/2026 Condone Delay in Rep IA 3/2026 Stay Petition	GREENKO AP01 IREP PRIVATE LIMITED Vs ASSISTANT COMMISSIONER OF CUSTOMS	V AKSHAYA BABU	SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	KURNOOL

24	WP/16109/2026 IA 1/2026 Stay Petition	TEMPLE CITY DEVELOPERS PVT. LTD Vs UNION OF INDIA	V.RAVINDHAR	SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	VISAKHAPATNAM
INTERLOCUTORY					
25	CEA/80/2010 IA 2/2014(CEAMP 80/2014) Miscellaneous Petition	THE COMMR. OF CENTRAL EXCISE Vs M/S. THE A.P. PAPER MILLS LTD.	117/B NARASIMHA SARMA	1539/C V NARASIMHAM	VISAKHAPATNAM
26	ITTA/160/2010 (ITA/1/2002) IA 1/2010(ITTAMP 50/2010) Stay Petition	M/S VAMSADHARA PAPER MILLS LTD SRIKAKULAM. Vs ADDITIONAL COMMISSIONER OF INCOME TAX CIRCLE 4[1] VSP.	K. CHETAN	ANUP KOUSHIK KARAVADI	VISAKHAPATNAM
27	CEA/183/2010 IA 1/2010(CEAMP 286/2010) For Being Mentioned IA 1/2016(CEAMP 910/2016) Fix an Early Date	THE COMMISSIONER OF CENTRAL EXCISE Vs M/S JOCIL LIMITED	P S P SURESH KUMAR		HYDERABAD
28	ITTA/295/2010 (ITA/691/2002) IA 1/2010(ITTAMP 72/2010) Stay Petition ITTA/304/2010 ITTA/305/2010	M/S ANDHRA TRADE DEVELOPMENT CORP. PRIVATE LIMITED GUNTUR Vs DY. COMMISSIONER [CIRCLE-II] INCOME TAX GUNTUR AND OTHER	G V N HARI	B NARASIMHA SARMA P R PRASAD	GUNTUR
29	ITTA/304/2010 (ITA/692/2002) IA 1/2010(ITTAMP 73/2010) Stay Petition	M/S ANDHRA TRADE DEVELOPMENT CORP. PRIVATE LTD.GUNTUR. Vs DY COMMISSIONER [CIRCLE-II]INCOME TAX GUNTUR AND ANOTHER	G V N HARI	B NARASIMHA SARMA P R PRASAD	GUNTUR
30	ITTA/305/2010 (ITA/690/2002) IA 1/2010(ITTAMP 74/2010) Stay Petition	M/S.ANDHRA TRADE DEVELOPMENT CORPORATION PVT LTD Vs DEPUTY COMMISSIONER INCOME TAX GUNTUR & ANR	G V N HARI	B NARASIMHA SARMA P R PRASAD	GUNTUR
31	TREVC/22/2022 (TA/326/2009) IA 1/2022 Condone Delay in Rep	THE STATE OF ANDHRA PRADESH Vs M/S SWARNA AKKAMMA	GP FOR COMMERCIAL TAX (AP)		GUNTUR
32	ITTA/52/2023 (ITA/137/2021) IA 2/2023 Dispense with Petition IA 3/2023 Stay Petition IA 1/2026 Stay Petition ITTA/50/2023	VARUN OGILI Vs DEPUTY COMMISSIONER OF INCOME TAX (INTERNAL TAXATION)	P RAJKUMAR	Y N VIVEKANANDA	VISAKHAPATNAM
33	ITTA/50/2023 (ITA/137/2021)	VARUN OGILI Vs DEPUTY COMMISSIONER OF INCOME TAX (INTERNAL TAXATION)	P RAJKUMAR	Y N VIVEKANANDA	VISAKHAPATNAM
34	CEA/5/2026 IA 1/2026 Suspension Petition CEA/2/2026 CEA/3/2026 CEA/4/2026	THE PRINCIPAL COMMISSIONER OF CUSTOMS Vs SHRI PRAVEEN O	Y N VIVEKANANDA	AKULA VAMSI KRISHNA	VISAKHAPATNAM

35	CEA/2/2026 IA 1/2026 Suspension Petition	THE PRINCIPAL COMMISSIONER OF CUSTOMS Vs PUKHRAJ JAIN	Y N VIVEKANANDA	AKULA VAMSI KRISHNA	VISAKHAPATNAM
36	CEA/3/2026 IA 1/2026 Suspension Petition	THE PRINCIPAL COMMISSIONER OF CUSTOMS Vs GOUTHAM KUMAR RAWAL	Y N VIVEKANANDA	AKULA VAMSI KRISHNA	VISAKHAPATNAM
37	CEA/4/2026 IA 1/2026 Suspension Petition	THE PRINCIPAL COMMISSIONER OF CUSTOMS Vs SHRI GHEVAR RAM	Y N VIVEKANANDA	AKULA VAMSI KRISHNA	VISAKHAPATNAM
FOR HEARING					
38	TREVC/9/2025 IA 1/2025 Implead Petition	M/S VENKATESWARA ELECTRICALS Vs THE STATE OF ANDHRA PRADESH	C SANJEEVA RAO	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
FINAL HEARING					
39	ITTA/52/2000	K.SATYANARAYANA RAO Vs SST COMMNER OF INCOME TAXV.WADA	CKR ASSOCIATES	Y N VIVEKANANDA	KRISHNA
40	TREVC/13/2006	STATE OF A.P. REP. BY THE STATE REPRESENTATIVE BEFORE STAT Vs M/S. LANCO INDUSTRIES LIMITED	GP FOR COMMERCIAL TAX	KARTHIK RAMANA PUTTAMREDDY	SRIKAKULAM
41	CEA/53/2006 IA 1/2013(CEAMP 155/2013) Fix an Early Date	COMMISSIONER OF CENTRAL EXCISE GUNTUR Vs M/S. ASIAN PEROXIDES LIMITED NELLORE DISTRICT	Y N VIVEKANANDA	LAKSHMI KUMARAN & SRIDHARAN	GUNTUR
42	CEA/57/2006	COMMISIONER OF CUSTOMS VISAKHAPATNAM. Vs M/S INTERNATIONALA SHIPPING CORPORATION PVT. LTD. VSP.	SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	PADMA SHARANAPPA	VISAKHAPATNAM
43	CEA/68/2006 IA 1/2010(CEAMP 5156/2010) Miscellaneous Petition	COMMISSIONER OF CENTRAL EXCISE Vs M/SULTRATECH CEMCO LTD [L & T LTD PREVIOUSLY]	Y N VIVEKANANDA	LAKSHMI KUMARAN & SRIDHARAN	CHITTOOR
44	ITTA/815/2006 (ITA/89/2000)	COMMISSIONER OF INCOME TAX-II HYDERABAD. Vs SMS SCHOLEMANN SEIZMAGGERMANY.	Y N VIVEKANANDA	A V A SIVA KARTIKEYA	VISAKHAPATNAM
45	CEA/28/2007	THE COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS Vs M/S. COROMANDEL FERTILIZERS LIMITED	Y N VIVEKANANDA SANTHI CHANDRA	LAKSHMI KUMARAN & SRIDHARAN	VISAKHAPATNAM

46	CEA/80/2007	TRANSMISSION CORPORATION OF ANDHRA PRADESH LIMITED Vs SECY. FINANCE DEPARTMENT NEW DELHI & ANR	V V SATISH	Y N VIVEKANANDA	HYDERABAD
47	CEA/67/2008	THE COMMISSIONER OFCENTRAL EXCISE VISAKHAPATNAM. Vs M/S MERCATOR LINES LIMITED MUMBAI.	Y N VIVEKANANDA	D V SITARAMAMURTHY	VISAKHAPATNAM
48	TREVC/73/2008 TREVC/102/2009	THE SALES TAX APPELLATE TRIBUNAL Vs M/S.NAGARJUNA FERTILISERS AND CHEMICALS LIMITED	GP FOR COMMERCIAL TAX	KARTHIK RAMANA PUTTAMREDDY	VISAKHAPATNAM
49	TREVC/102/2009	THE SALES TAX APPELLATE TRIBUNAL Vs NAGARJUNA FERTILIZERS AND CHEMICALS LTD	GP FOR COMMERCIAL TAX	CH PUSHYAM KIRAN	VISAKHAPATNAM
50	CEA/36/2009	THE COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS Vs M/S. STILEBENE CHEMICALS LIMITED	SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	Y N VIVEKANANDA	VISAKHAPATNAM
51	CEA/46/2009 IA 1/2009(CEAMP 74/2009) Suspension Petition	COMMISSIONER OF CUSTOMS Vs M/S. STEEL AUTHORITY OF INDIA LIMITED	V GOPALAKRISHNA GOKHALEY	ANJALI AGARWAL	VISAKHAPATNAM
52	TREVC/170/2009 TREVC/168/2009 TREVC/171/2009 TREVC/172/2009 TREVC/173/2009 TREVC/174/2009 TREVC/175/2009 TREVC/176/2009 WP/16502/2009	RASHTRIYA ISPAT NIGAM LTD. VISAKHAPATNAM Vs THE STATE OF A.P. VISAKHAPATNAM	A SARVESWAR RAO	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
53	TREVC/168/2009	RASHTRIYA ISPAT NIGAM LTD Vs THE SALES TAX APPELLATE TRIBUNAL	A SARVESWAR RAO		VISAKHAPATNAM
54	TREVC/171/2009	RASHTRIYA ISPAT NIGAM VISAKHAPATNAM Vs THE STATE OF A.P. VISAKHAPATNAM	A SARVESWAR RAO		VISAKHAPATNAM
55	TREVC/172/2009	RASHTRIYA INSPAT NIGAM LTD. VISAKHAPATNAM Vs THE STATE OF A.P.REP.BY STATE REPRESENTATIVE VISAKHAPATNAM	A SARVESWAR RAO		VISAKHAPATNAM
56	TREVC/173/2009	RASHTRIYA ISPAT NIGAM LTD VISAKHAPATNAM Vs THE STATE OF A.P.REP.BY STATE REPRESENTATIVE VISAKHAPATNAM	A SARVESWAR RAO		VISAKHAPATNAM

57	TREVC/174/2009	RASHTRIYA ISPAT NIGAM LTD. VISAKHAPATNAM Vs THE STATE OF A.P.REP.BY STATE REPRESENTATIVE VISAKHAPATNAM	A SARVESWAR RAO		VISAKHAPATNAM
58	TREVC/175/2009	RASHTRIYA ISPAT NIGAM LTD. VISAKHAPATNAM Vs THE STATE OF A.P.REP.BY STATE REPRESENTATIVE VISAKHAPATNAM	A SARVESWAR RAO		VISAKHAPATNAM
59	TREVC/176/2009	RASHTRIYA ISPAT NIGAM LTD. VISAKHAPATNAM Vs THE STATE OF A.P. VISAKHAPATNAM	A SARVESWAR RAO	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
60	WP/16502/2009 IA 1/2010(WVMP 5639/2010) Vacate Stay Petition	RASHTRIYA ISPAT NIGAM LTD. Vs THE COMMERCIAL TAX OFFICER	A SARVESWAR RAO	THE ADVOCATE GENERAL (AP) SURIBABU S(SPL SC FOR CT AP)	VISAKHAPATNAM
61	CEA/287/2010 CEA/298/2010	THE COMMISSIONER VIS. Vs M/S. BAJRANG INSPAT VIS.	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	0	VISAKHAPATNAM
62	CEA/298/2010	THE COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS VISAKHAPATNA Vs M/S. BAJRANG INSPAT & PLYWOOD LTD. VISAKHAPATNAM	(SR SC FOR CB EXCISE)	LAKSHMI KUMARAN & SRIDHARAN	VISAKHAPATNAM
63	TREVC/58/2018 (TA/327/2009) TREVC/78/2009 TREVC/87/2009 TREVC/104/2009	M/S.PRAGALLAPATI KRISHNA MUTHY AND CO Vs STATE OF ANDHRA PRADESH	M V J K KUMAR	GP FOR COMMERCIAL TAX	WEST GODAVARI
64	TREVC/78/2009 IA 1/2024 Condone Delay Petition IA 2/2024 Restoration Petition	M/S.RAJU ENTERPRISES Vs THE SALES TAX APPELLATE TRIBUNAL	S KRISHNA MURTHY	GP FOR COMMERCIAL TAX	-
65	TREVC/87/2009 IA 1/2024 Condone Delay Petition IA 2/2024 Restoration Petition	M/S. RAJU ENTERPRISES Vs STATE OF ANDHRA PRADESH REP.BY STATE REPRESENTATIVE	S KRISHNA MURTHY	GP FOR COMMERCIAL TAX	-
66	TREVC/104/2009 IA 1/2024 Condone Delay Petition IA 2/2024 Restoration Petition	M/S. RAJU ENTERPRISES Vs STATE OF A.P.REP. STATE REPRESENTATIVE	S KRISHNA MURTHY	GP FOR COMMERCIAL TAX	-
67	CEA/50/2007 CEA/306/2010	THE COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS Vs M/S. JINDAL STAINLESS LIMITED	D NAGARAJA KUMARI HEMANTH KUMAR VENNA	N ASHWANI KUMAR	VISAKHAPATNAM
68	CEA/306/2010	THE COMMISSIONER OF THE CENTRAL EXCISE AND CUSTOMS Vs M/S.JINDAL STAINLESS LTD	HEMANTH KUMAR VENNA	N ASHWANI KUMAR	VISAKHAPATNAM

FOR DISMISSAL

69	ITTA/515/2010 (ITA/272/2005)	COMMISSIONER OF INCOME TAX-I Vs M/S CARGO HANDLING PVT. WORKERS POOL	ANUP Koushik KARAVADI	C P RAMASWAMI	VISAKHAPATNAM
<u>SPECIALLY IDENTIFIED CASES</u>					
70	CEA/194/2010 IA 2/2010(CEAMP 284/2010) For Being Mentioned	THE COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS VISAKHAPATNAM Vs M/S. HINDUSTAN ZINC LTD. VISAKHAPATNAM	9383/P S P SURESH KUMAR	G PRABHAKARA SASTRY	VISAKHAPATNAM
71	CEA/196/2010 IA 2/2010(CEAMP 283/2010) For Being Mentioned	THE COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS Vs M/S. NAGARJUNA AGRICHEM LIMITED	P S P SURESH KUMAR	G PRABHAKARA SASTRY	VISAKHAPATNAM
72	CEA/297/2010 CEA/294/2010 CEA/295/2010 CEA/296/2010	THE COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS VISAKHAPATN Vs M/S SHAH BROTHER CHENNAI.	B V S CHALAPATI RAO	LAKSHMI KUMARAN & SRIDHARAN	VISAKHAPATNAM
73	CEA/294/2010	THE COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS Vs M/S. BAJRANG ISPAT & PLYWOOD LTD & OTHERS	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	LAKSHMI KUMARAN & SRIDHARAN	VISAKHAPATNAM
74	CEA/295/2010	THE COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS Vs M/S. BAJRANG INSPAT & PLYWOOD LTD. VISAKHAPATNAM	V GOPALAKRISHNA GOKHALEY	LAKSHMI KUMARAN & SRIDHARAN	VISAKHAPATNAM
75	CEA/296/2010	THE COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS Vs SHRI NARENDRA GOEL	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	LAKSHMI KUMARAN & SRIDHARAN	VISAKHAPATNAM
76	CEA/321/2010	THE COMMISSIONER OF CENTRAL EXCISE Vs M/S. SRI SARVARAYA SUGARS LTD. E.G. DIST	Y N VIVEKANANDA	ELEVATED AS JUDGE	VISAKHAPATNAM
77	CEA/60/2011 IA 1/2017(CEAMP 210/2017) Condone Delay Petition IA 2/2017(CEAMP 211/2017) Restoration Petition	THE COMMISSIONER OF CENTRAL EXCISE Vs M/S. NAVABHARAT FERRO ALLOYS LIMITED	9383/P S P SURESH KUMAR	11106/LAKSHMI KUMARAN & SRIDHARAN B NARASIMHA SARMA	VISAKHAPATNAM
78	CEA/79/2011	M/S. NCS SUGARS LIMITED Vs COMMISSIONER OF CUSTOMS	N RAM REDDY	V GOPALAKRISHNA GOKHALEY	VISAKHAPATNAM
79	CEA/111/2011 IA 1/2014(CEAMP 128/2014) Fix an Early Date IA 2/2014(CEAMP 1127/2014) Condone Delay in Rep	THE COMMISSIONER OF CENTRAL EXCISE Vs M/S. ILC INDUSTRIES LTD.	Y N VIVEKANANDA	N V ANANTHA KRISHNA	GUNTUR

80	CEA/198/2011 IA 1/2011(CEAMP 273/2011) Suspension Petition CEA/199/2011	THE COMMISSIONER OF CENTRAL EXCISE Vs M/S. RDB INDUSTRIES LTD.	SUNDARI R PISUPATI(SR SC FOR CEC AND ST)	G V S GANESH	VISAKHAPATNAM
81	CEA/199/2011 (APPEAL/373/2009)	THE COMMISSIONER OF CENTRAL EXCISE VISAKHAPATNAM Vs M/S. RDB INDUSTRIES LTD.	SUNDARI R PISUPATI(SR SC FOR CEC AND ST)	G V S GANESH SALLOORI RAMESH	HYDERABAD
82	CEA/212/2011 (APPEAL/640/2010)	THE COMMISSIONER OF CENTRAL EXCISE & CUSTOMS VISAKHA Vs M/S RASTRIYA ISPAT NIGAM LIMITED VISAKHAPATNAM	V GOPALAKRISHNA GOKHALEY	LAKSHMI KUMARAN & SRIDHARAN	VISAKHAPATNAM
83	CEA/225/2011 IA 1/2012(CEAMP 69/2012) Miscellaneous Petition	THE COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS VISAKHAPATNA Vs M/S. SOUTH INDIA CORPORATION LIMITED VISAKHAPATNAM	SUNDARI R PISUPATI A RAJASHEKAR REDDY(SR SC FOR CBE C)	ELEVATED AS JUDGE	VISAKHAPATNAM
84	CEA/9/2012	COMMISSIONER OF CUSTOMS CUSTOM HOUSE VISAKHAPATNAM. Vs M/S EAST INDIA COMMERCIAL COMPANY LIMITED ELURU.	SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	K VIJAY KUMAR	VISAKHAPATNAM
85	CEA/10/2012	COMMISSIONER OF CUSTOMS Vs M/S. EAST INDIA COMMERCIAL COMPANY LIMITED	SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	K VIJAY KUMAR	VISAKHAPATNAM
86	CEA/57/2012 (APPEAL/231/2006)	THE COMMISSIONER OF CENTRAL EXCISE VISAKHAPATNAM-II Vs M/S. RUCHI INFRASTRUCTURE LIMITED	Y N VIVEKANANDA	G L V RAMANA MURTHY	HYDERABAD
87	CEA/62/2012 (ORDER/641/2010)	THE COMMISSIONER Vs M/S. RASTRIYA ISPAT NIGAM LLD	V GOPALAKRISHNA GOKHALEY	LAKSHMI KUMARAN & SRIDHARAN	VISAKHAPATNAM